

High Court of Jammu and Kashmir at Srinagar.

Order

No: 173

Dated: 23/5/2018

Sanction is hereby accorded to the additional allotment of funds to the tune of Rs. 10.50 lacs (Rs. Ten Lacs and Fifty Thousand) only in favour of the following Subordinate Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0495 High Court, object Head 010-Material and Supplies for procurement of fuel for the Generator Sets regarding e-Courts Mission Mode Project for the current financial year 2018-19 as per detail given below:-

S.No.	Name of the wing/Court	Detail Head:- 010-Material and Supplies. (Rs in lacs)
1	Pr. D&S Judge, Jammu.	0.20
2	Munsiff, Bishnah	0.10
3	Munsiff, R.S.Pura.	0.10
4	Munsiff, Akhnoor.	0.10
5	Pr. D&S Judge, Samba.	0.20
6	Pr. D&S Judge, Kathua	0.20
7	Munsiff, Hiranagar.	0.10
8	Munsiff, Basohli.	0.10
9	Munsiff, Bani.	0.10
10	Munsiff, Billawar.	0.10
11	Munsiff, Mahanpur.	0.10
12	Pr. D&S Judge, Udhampur	0.20
13	Sub Judge, Ramnagar.	0.10
14	Munsiff, Chenani.	0.10
15	Munsiff, Majalta.	0.10
16	Pr. D&S Judge, Reasi	0.20
17	Sub Judge, Katra.	0.10
18	Munsiff, Mahore.	0.10
19	Pr. D&S Judge, Rajouri	0.20
20	Sub Judge, Nowshera.	0.10
21	Munsiff, Sunderbani.	0.10
22	Munsiff, Kotranka.	0.10
23	Munsiff, Thanamandi.	0.10
24	Munsiff, Budhal.	0.10
25	Munsiff, Kalakote.	0.10
26	Pr. D&S Judge, Poonch	0.20
27	Sub Judge, Surankote.	0.10
28	Munsiff, Mendhar	0.10
29	Pr. D&S Judge, Ramban	0.20
30	Sub Judge, Batote.	0.10
31	Munsiff, Banihal.	0.10
32	Munsiff, Gool.	0.10
33	Pr. D&S Judge, Kishtwar	0.20
34	Pr. D&S Judge, Baderwah	0.20
35	Addl. Distt. & Sessions Judge, Doda.	0.10
36	Munsiff, Thathri.	0.10
37	Munsiff, Gandoh.	0.10
38	Pr. D&S Judge, Srinagar	0.20
39	Pr. D&S Judge, Anantnag	0.20
40	Sub Judge, Bijbehara.	0.10

Spaul